

124 CRM-31521-2024 in
CRM-M-25025-2024
KULDEEP SINGH V/S STATE OF PUNJAB

Present: Mr. Gaurav Garg Dhuriwala, Advocate
for the applicant.

Mr. R.S. Bains, Sr. Advocate with
Mr. Mohan Singh Chauhan, Advocate
for the petitioner.

Mr. Jasdeep Singh Gill, Addl. A.G., Punjab.

Mr. Manish Bansal, A.P.P., UT, Chandigarh.

The mother of deceased- Harpreet K. Singh, an IAS Officer who was allegedly shot dead by Malvinder Singh Sidhu in the District Courts Complex during mediation proceedings on 03.08.2024 day time around 1.30 PM has come up before this Court on the grounds that the petitioner who is real uncle of the deceased was hand in glove with Malvinder Singh Sidhu and was also present in the Court concerned and there is serious apprehension of threat to her life and liberty and to her family at the hands of the petitioner.

Mr. Manish Bansal, A.P.P., UT, Chandigarh is present in Court.

U.T. counsel to get instructions.

List on 07.08.2024.

At this stage, counsel for the petitioner submits that the allegations are false, baseless and petitioner was not present in the concerned Court complex throughout the day. He submits that the petitioner has been falsely named to settle the scores.

Without investigating the threat perception, in the larger interest of security to the mother of the deceased and her family, the following order is being passed.

Petitioner is directed to remain present in the Police Station, Sector-36, Chandigarh tomorrow at 8.00 A.M.

Counsel for the petitioner to convey the order to the petitioner.

If the petitioner fails to appear before the concerned Police Station tomorrow by 8.00 A.M., this bail shall stand cancelled.

If the Investigator intends to arrest the petitioner in FIR registered under Section 103(2) of BNS, this order shall not come in their way.

It is clarified that this order is passed only to ensure the security of people and it is clarified that this order does not restrict the Investigator to proceed to investigate the FIR under Section 103(2) of BNS, 2023 at Police Station Sector-36, Chandigarh.

(ANOOP CHITKARA)
JUDGE

06.08.2024
Jyoti Sharma